

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
DEPARTMENT OF HEAVY INDUSTRY

LOK SABHA
UNSTARRED QUESTION No. 4435
TO BE ANSWERED ON 08.01.2019

Revival of Paper Mills

4435. KUMARI SUSHMITA DEV:

Will the Minister of HEAVY INDUSTRIES & PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government has any proposal to revive Cachar Paper Mill and Nagaon Paper Mill of Hindustan Paper Corporation Limited (HPCL);
- (b) if so, the details thereof and if not, the reasons for pendency therefor;
- (c) whether the Government owes any dues to HPCL employees towards their salary and other allowances;
- (d) if so, the details thereof, category-wise;
- (e) whether the Government has any plans for awarding any financial package to clear the dues of employees; and
- (f) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES
(SHRI BABUL SUPRIYO)

(a) to (f): The Hindustan Paper Corporation Limited has two plants i.e. Cachar Paper Mill and Nagaon Paper Mill, which are presently non-operational. Corporate insolvency Resolution Proceedings under the Insolvency and bankruptcy Code (IBC) 2016 were ordered against the company by the National Company Law Tribunal. As per the provisions of IBC, a Resolution Professional and a Committee of Creditors has been appointed for HPCL.
